

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 137

CP No. 87/Chd/Pb/2019

IN THE MATTER OF:

Mr. Harmohan Singh

...

Petitioners

Versus

M/s Piana Imports private limited

...

Respondents

Under Section: 271-273 CA 2013

Order delivered on 31.05.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 12.07.2024.

Sd/-

Court Officer

May 31st, 2024
Priyanka